

PUNJAB VIDHAN SABHA

LIST OF BUSINESS

TUESDAY, THE 9TH MARCH, 2021

AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **SARDAR GURMEET SINGH MEET HAHER, MLA:-** to draw the attention of the Minister for Rural Development and Panchayats towards problem caused due to over flowing of Ponds in Village Nangal and Dhanola Khurd of District Barnala.

(No. 37)

2. i) **SARDAR KULTAR SINGH SANDHWAN, MLA** }
ii) **SMT. RUPINDER KAUR RUBY, MLA** } to draw the attention of the Minister for Medical Education and Research towards problems being faced by the beneficiaries of Ayushman Health Insurance Scheme in Faridkot Medical College.

(No. 43)

3. i) **SARDAR GURMEET SINGH MEET HAHER, MLA** }
ii) **SARDAR KULWANT SINGH PANDORI, MLA** } to draw the attention of the Minister for Revenue and Rehabilitation towards problems being faced by the people as full-fledged status is not accorded to District Barnala.

(No. 46)

III. PAPERS TO BE LAID ON THE TABLE

1. **A MINISTER to lay on the Table** the Report of the Sixth Punjab Finance Commission for the year 2021-22, as required under Article 243-I(4) & 243-Y(2) of the Constitution of India and Section 11 of the Punjab Finance Commission for Panchayats and Municipalities Act, 1994 along with Explanatory Memorandum as to the Action Taken on the recommendations made by the Sixth Punjab Finance Commission.

2. **A MINISTER to lay on the Table** the Annual Administration Reports of the Punjab Water Supply & Sewerage Board Chandigarh for the years 2016-17, 2017-18 and 2018-19, as required under Section 42(2) of the Punjab Water Supply and Sewerage Board Act, 1976.

3. **A MINISTER to lay on the Table** the Statement of trends in receipts and expenditure relating to the Budget (2019-20 and 2020-21) from 1.4.2019 to 31.3.2020 and 1.4.2020 to 30.9.2020, as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.


Superintendent
Punjab Vidhan Sabha
Chandigarh

IV. PRESENTATION OF REPORTS

1. **THE CHAIRMAN,
COMMITTEE ON THE
WELFARE OF SCHEDULED
CASTES, SCHEDULED TRIBES
AND BACKWARD CLASSES** to present the 46th Report of the
Committee on the Welfare of
Scheduled Castes, Scheduled Tribes
and Backward Classes for the year
2020-21.
2. **THE CHAIRMAN,
COMMITTEE ON
SUBORDINATE
LEGISLATION** to present the 44th Report of the
Committee on Subordinate
Legislation for the year 2020-21.

V. THE BUDGET ESTIMATES FOR THE YEAR 2021-22

GENERAL DISCUSSION on the Budget Estimates for the year
2021-22.

(To be continued)

VI. LEGISLATIVE BUSINESS

1. **The Amity
University, Punjab
Bill, 2021.** **A MINISTER** to introduce the Amity University, Punjab Bill,
2021.

To move that the Amity University, Punjab
Bill, 2021, be taken into consideration at once.

Also to move that the Bill be passed.
2. **The Indian
Partnership (Punjab
Amendment) Bill,
2021.** **A MINISTER** to introduce the Indian Partnership (Punjab
Amendment) Bill, 2021.

To move that the Indian Partnership (Punjab
Amendment) Bill, 2021, be taken into
consideration at once.

Also to move that the Bill be passed.
3. **The Punjab Bureau
of Investment
Promotion
(Amendment) Bill,
2021.** **A MINISTER** to introduce the Punjab Bureau of Investment
Promotion (Amendment) Bill, 2021.

To move that the Punjab Bureau of Investment
Promotion (Amendment) Bill, 2021, be taken
into consideration at once.

Also to move that the Bill be passed.
4. **The Prisons (Punjab
Amendment) Bill,
2021.** **A MINISTER** to introduce the Prisons (Punjab Amendment)
Bill, 2021.

To move that the Prisons (Punjab Amendment)
Bill, 2021, be taken into consideration at once.

Also to move that the Bill be passed.

5. **The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.**
- A MINISTER to introduce the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.
- To move that the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021, be taken into consideration at once.
- Also to move that the Bill be passed.
6. **The Punjab Co-operative Societies (Amendment) Bill, 2021.**
- A MINISTER to introduce the Punjab Co-operative Societies (Amendment) Bill, 2021.
- To move that the Punjab Co-operative Societies (Amendment) Bill, 2021, be taken into consideration at once.
- Also to move that the Bill be passed.
7. **The Punjab Excise (Amendment) Bill, 2021.**
- A MINISTER to introduce the Punjab Excise (Amendment) Bill, 2021.
- To move that the Punjab Excise (Amendment) Bill, 2021, be taken into consideration at once.
- Also to move that the Bill be passed.
8. **The Punjab Infrastructure (Development and Regulation) Amendment Bill, 2021.**
- A MINISTER to introduce the Punjab Infrastructure (Development and Regulation) Amendment Bill, 2021.
- To move that the Punjab Infrastructure (Development and Regulation) Amendment Bill, 2021, be taken into consideration at once.
- Also to move that the Bill be passed.
9. **The Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021.**
- A MINISTER to introduce the Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021.
- To move that the Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021, be taken into consideration at once.
- Also to move that the Bill be passed.

CHANDIGARH:
THE 8TH MARCH, 2021.

SHASHI LAKHANPAL MISHRA,
SECRETARY.